

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
RAJYA SABHA
UNSTARRED QUESTION NO. 1908
ANSWERED ON 02.08.2022

POWER PLANTS IN RAJASTHAN

1908#. DR. KIRODI LAL MEENA

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether Government has approved a plan for setting up new solar(solar energy) parks, especially in Rajasthan;
- (b) if so, the details thereof along with the details of funds allocated and spent for this purpose so far, State-wise especially for Rajasthan;
- (c) whether Government proposes to set up power plants in the State in addition to solar power plants, if so, the details thereof; and
- (d) the steps taken by Government to harness the benefits of solar energy with special focus on the States largely dependent on fossil fuels for power generation?

ANSWER

THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER

(SHRI R.K. SINGH)

(a)&(b) Government sanctioned 61 solar parks totalling 40,000 MW capacity in the country including Rajasthan under the scheme for “Development of Solar Parks and Ultra Mega Solar Power Projects”. State-wise details of solar parks sanctioned and funds released therefor are at **Annexure-I** and **Annexure-II** respectively.

(c) In addition to 14.45 GW Solar Power installed capacity, the following power projects are under implementation in the State of Rajasthan:

(i) Solar	23.54 GW
(ii) Wind	0.56 GW
(iii) Thermal	2.25 GW

(d) The Government has taken several steps to promote Renewable Energy including solar energy in the country and to reduce dependence of fossil fuels. These include :

- Permitting Foreign Direct Investment (FDI) up to 100 percent under the automatic route,
- Waiver of Inter State Transmission System (ISTS) charges for inter-state sale of solar and wind power for projects to be commissioned by 30th June 2025,
- Declaration of trajectory for Renewable Purchase Obligation (RPO) up to the year 2029-30,
- Setting up of Ultra Mega Renewable Energy Parks to provide land and transmission to RE developers on a plug and play basis,
- Schemes such as Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM), Solar Rooftop Phase II, 12000 MW CPSU Scheme Phase II, etc,
- Laying of new transmission lines and creating new sub-station capacity under the Green Energy Corridor Scheme for evacuation of renewable power,
- Setting up of Project Development Cell for attracting and facilitating investments,
- Standard Bidding Guidelines for tariff based competitive bidding process for procurement of Power from Grid Connected Solar PV and Wind Projects.
- Government has issued orders that power shall be dispatched against Letter of Credit (LC) or advance payment to ensure timely payment by distribution licensees to RE generators.

**ANNEXURE-I REFERRED TO IN REPLY TO PART (a) and (b) OF RAJYA SABHA
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STATE-WISE DETAILS OF SOLAR PARKS SANCTIONED

S. No.	State	Number of Park Sanctioned	Sanctioned Capacity (MW)
1	Andhra Pradesh	5	4200
2	Chhattishgarh	1	100
3	Gujarat	7	12025
4	Himachal Pradesh	2	1280
5	Jharkhand	5	180
6	Jharkhand/West Bengal	2	989
7	Karnataka	2	2500
8	Kerala	2	155
9	Madhya Pradesh	9	6080
10	Maharashtra	3	1250
11	Manipur	1	20
12	Meghalaya	1	20
13	Mizoram	1	20
14	Odisha	3	340
15	Rajasthan	10	7036
16	Uttar Pradesh	7	3805
Total		61	40000

**ANNEXURE-II REFERRED TO IN REPLY TO PART (a) and (b) OF RAJYA SABHA
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**STATE-WISE DETAILS OF FUNDS RELEASED SO FAR FOR DEVELOPMENT OF
SOLAR PARKS IN THE COUNTRY INCLUDING RAJASTHAN**

(As on 30.6.2022)

S. No.	State	Funds released (Rs. in Lakhs)
1.	Andhra Pradesh	59080.34
2.	Arunachal Pradesh	19.65
3.	Chhattishgarh	15.00
4.	Gujarat	8911.35
5.	Karnataka	35194.55
6.	Kerala	882.00
7.	Madhya Pradesh	21265.99
8.	Maharashtra	867.08
9.	Manipur	10.00
10.	Meghalaya	3.07
11.	Mizoram	58.00
12.	Nagaland	10.00
13.	Rajasthan	53559.49
14.	Tamil Nadu	25.00
15.	Uttar Pradesh	3875.95
16.	Uttarakhand	8.25
17.	West Bengal	25.00
Total		183810.72 (Rs. 1838.11 Crores)